CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



OA. No. 480 of 1993

New Delhi, this 19th day of February, 1999.

HOIN BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN(J)
HOIN BLE MR. K. MUTHUKUMAR, MEMBER(A)

Smt. Kunti Devi W/o Shri S.K. Sharma R/o 15/259 Lodhi Colony New Delhi-110003

Applicant

By Advocate: Shri M.K. Gupta

versus

- Lt, Governor of Delhi through Chief Secretary Delhi Administration
 Shamnath Marg DELHI-110006.
- Controller of Examination Room No. 65-66
 Old Secretariat Building Delhi Administration DELHI-110054.
- Director of Education Delhi Administration Old Secretariat DELHI-110054.

Respondents

By Advocate: Shri Surat Singh

ORDER (ORAL)

HOW BLE MR. JUSTICE V. RAJAGOPALA REDDY, VC(J)

A challenge is made in this O.A. about the rejection of the application of the applicant by the respondents for the post of Trained Graduate Teacher in the category of Hindi.

The grievance of the applicant is that though she had furnished all the requirements as per the advertisement and the rules governing the post of T.G.T. Hindi, her

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application was rejected as ineligible. The applicant is a Bachelor of Arts and holds Master Degree in Sankrit besides Bachelor Degree in Education (B.Ed.). As per the requirements stipulated in the advertisement for the post of T.G.T. Hindi, one should hold a Degree in the concerned category from a recognised university with minimum 45% marks and Diploma/Degree in teaching/education from a recognised university. Claiming that the applicant had fulfilled all the above requirements, she challenges the rejection of her application.

is stated that the applicant had applied for the post of T.G.T. (Hindi) and for that post it was essential for a candidate to have studied Hindi as main subject at graduation level. Since the applicant had not studied Hindi as main subject at the graduation level, she was found ineligible and her application was accordingly rejected. Learned counsel for applicant submits that the advertisement does not disclose that for the post of T.G.T. Hindi one should necessarily have studied Hindi as a main subject. We do not agree. In the advertisement it, has been clearly stated that a candidate should hold a degree in the concerned category. In the instructions which were supplied alongwith the application for the post of T.G.T. in the subject of Hindi the code is given as H-S. Admittedly the applicant has applied for the post of T.G.T. Hindi (H-S) and hence it cannot be stated that unless the candidate passes degree in the subject of Hindi he is not eligible to apply for T.G.T. Hindi. The application of

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the applicant was, therefore, rightly rejected.

- 4. This OA is, therefore, devoid of merit and is accordingly dismissed. No order as to costs.
- However, before parting with this case, we direct the respondents to return the original certificates to the applicant which are alleged to have been with the respondents, if they have not been returned so far, within a period of one week from the date of receipt of a copy of this order.

(K. Muthukumar) Member(A)

(V. Rajagopala Reddy) Vice Chairman(J)

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